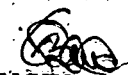
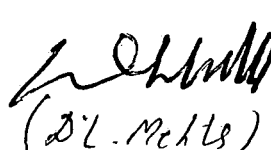


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>4.5.94</u> OA issued same day in hearing	None present on behalf of the applicant None present on behalf of the respondents. The aforesaid Honorable Bench not formed today. Be listed before that Bench for direction on 11.7.94.  REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR.
<u>11.7.94</u>	None present on behalf of the applicant. Mr. M.K. Sharma - Senior Personnel Inspector, Departmental representative for the respondents. The Honorable Bench comprising of Honorable V.C. has not been formed today. Be listed before that Bench for direction on 19.7.94.  REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR.
<u>19.7.94</u> Applicant is satisfied with the order and is not challenging it. 4/23/94 12/28/94	None for the applicant. Sh. J.S. Hansa, Counsel for the respondents. Mr. Hansa submits that the order has been complied with and the CP has become infructuous. CP stands dismissed accordingly and the notices are discharged. The applicant will be at liberty to challenge the statement, if he finds anything wrong in it.  (O.P. Sharma) M(A)  (V.C.)